

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION No. 2429**  
ANSWERED ON 2<sup>ND</sup> JANUARY, 2018

SLAUGHTER HOUSES

**2429: PROF. K.V. THOMAS:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government is giving assistance for the construction and modernisation of slaughter houses in major cities; and
- (b) if so, the details of thereof, State-wise?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SADHVI NIRANJAN JYOTI)

**(a) & (b):** Yes Madam. Ministry of Food Processing Industries is providing assistance in the form of grant-in-aid for setting up and modernisation of abattoirs to local bodies (Municipal Corporations and Panchayats) / Public Sector Undertakings / Co-Operatives/Boards under Government under the Scheme for Setting up/ Modernization of Abattoirs.

The scheme, which was transferred to the State Governments for implementation under the Centrally Sponsored Scheme of National Mission on Food Processing (NMFP) originally but was later delinked from Central support from the financial year 2015-16, has now been discontinued under the PRADHAN MANTRI KISAN SAMPADA YOJANA (PMKSY) approved by Government recently.

However, proposals received till 31.03.2014, which have been approved for assistance under the scheme, are being assisted and the expenditure for this committed liability has been provided for in PMKSY.

State-wise details of grant-in-aid released are given in the Annexure.

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**ANNEURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA  
UNSTARRED QUESTION NO. 2429 REGARDING SLAUGHTER HOUSES**

The details of abattoir projects approved and grant released under the scheme of Setting up/Modernization of Abattoirs.

<b>As on 28.12.2017</b>						
<b>Rs. In Crore</b>						
<b>Sr. No.</b>	<b>Name of State</b>	<b>Total Approved project</b>	<b>Completed</b>	<b>On-going</b>	<b>Grant Approved</b>	<b>Grant Released</b>
1.	Andhra Pradesh	1	1	0	15.00	15.00
2.	Arunachal Pradesh	1	0	1	10.2	1.02
3.	Chhattisgarh	1	0	1	8.39	0.839
4.	Goa	1	1	0	6.17	6.17
5.	Haryana	2	0	2	23.91	0.891
6.	Himachal Pradesh	1	1	0	15.00	15.00
7.	Jammu & Kashmir	2	0	2	30.00	2.91
8.	Jharkhand	1	1	0	8.65	8.65
9.	Karnataka	4	0	4	27.9	2.79
10.	Kerala	1	0	1	14.36	11.48
11.	Maharashtra	2	1	1	8.51	8.51
12.	Mizoram	1	0	1	12.86	5.14
13.	Nagaland	3	2	1	39.81	36.81
14.	Punjab	2	0	2	11.25	1.12
15.	Sikkim	3	0	3	28.34	2.84
16.	Tamil Nadu	2	1	1	4.42	1.52
17.	Telangana	1	1	0	14.55	14.55
18.	Uttar Pradesh	1	1	0	0.00	0.00
19.	West Bengal	6	1	5	20.66	12.45
20.	Puducherry	1	0	1	2.45	0.25
	<b>Total</b>	<b>37</b>	<b>11</b>	<b>26</b>	<b>302.43</b>	<b>147.94</b>